

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS): DELHI

CIRCULAR

Sub.: - Regarding Option Form for Hardcopy (bound volumes) i.e. of AIR or DLT 2024 for Residence Library.

Respected Sir/Madam,

The Committee has decided to provide Manupatra Software in that background, all the Learned Judicial Officers of District Courts, Delhi (including Judicial Officers on Deputation/Diverted capacity) are requested to forward their option as per the enclosed proforma for subscribing Hardcopy i.e. Law Journals "All India Reporter (AIR) or "Delhi Law Times (DLT) for the year 2024 for the purpose of their Residential Library latest by 09-09-2024 to your concerned complex Library of Delhi District Courts, Delhi. It is further informed to all the Learned Judicial Officers that they can opt for both on either of them.

Enclosure: - (Proforma) As above.

Umed Singh

(UMED SINGH)

District Judge (Commercial Court-05)

Central District, THC, Delhi /

Ld. Chairman Centralized Library Committee

No. 47347-48247 /Option/Residence Library/Hardcopy/2024

Dated - 28 AUG 2024

Copy forwarded for information and necessary action to:-

1. Learned Principal District & Sessions Judge, West District New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District, South-East District and Rouse Avenue, Delhi/New Delhi.
2. All the Leaned Judicial Officers posted at Central District, West District, New Delhi District, East District, North-East District, Shahdara District, North District, North-West District, South-West District, South District, South-East District and Rouse Avenue, Delhi/New Delhi.
3. All the Leaned Judicial Officers on Deputation/Diverted Capacity.
4. All the Learned Officer-In-Charge Library at Tis Hazari Patiala House, Karkardooma, Rohini, Dwarka, Saket and Rouse Avenue Courts Complex, Delhi/New Delhi.
5. P.S. to Learned District & Sessions Judge (Headquarters) Delhi, Tis Hazari Courts, Delhi.
6. The Administration Branch - I, Central District, Tis Hazari Courts, Delhi.
7. Information Officer-Cum-Librarian/Branch In-charge Library at Tis Hazari, Patiala House Karkardooma, Rohini, Dwarka, Saket and Rouse Avenue Courts Complex, Delhi/New Delhi. (Libraries are directed to send the only compile report/list will be sent to the Library Central District Court Tis Hazari Courts Delhi before dated - 09/9/2024)
8. For uploading on LAYERS.
9. The Website Committee, Tis Hazari Courts, Delhi with the request to upload the Circular along with option form on the Website of District Courts, Delhi.

Umed Singh

(UMED SINGH)

District Judge (Commercial Court-05)

Central District, THC, Delhi/

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PROFORMA FOR OPTIONS FOR SUBSCRIBING THE HARDCOPY (BOUND VOLUMES) OF LAW JOURNALS "ALL INDIA REPORTER (AIR)" OR "DELHI LAW TIMES (DLT)" FOR THE YEAR 2024 FOR HARDCOPY (BOUND VOLUMES) RESIDENTIAL LIBRARY

S.NO.	OPTIONS	CHOICE
1	Whether hard copy of journals is required? (YES or NO)	
2	If yes, Whether DLT or AIR or Both	

Name of the Judicial Officer –

Complete Posting & Place details –

Signature of the judicial officer with name stamps. _____

Umed Singh
28.08.24

(UMED SINGH)
District Judge (Commercial Court-05)
Central District, THC, Delhi/
Ld. Chairman Centralized Library Committee